- (c) if so, what is the estimated total number of persons involved in these activities; and
- (d) what steps are being taken by Government in the matter?

THE MINISTER OF HOME AF-FAIRS (SHRI Y. B. CHAVAN): (a) According to information received from the Government of Jammu and Kashmir, 35 spy rings have been unearthed and smashed in the State;

- (b) and (c). The possibility of a few Pakistani infiltrators concealing their identity can not be ruled out, but they are not present in a sizeable number in the State.
- (d) Government are vigilant and whenever Pakistani infiltrators are detected, appropriate action is taken.

## STRIKE NOTICE BY CENTRAL GOVERN-MENT EMPLOYEES

\*287. SHRI P. K. KUMARAN: Will the Minister of HOME AFFAIRS be pleased to state the names of the Unions and Associations of Central Government employees which had given strike notice for the 11th September, 1967?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): A statement giving the required information is placed on the Table of the House: [See Appendix LXII, Annexure No. 53.]

ASSAULT ON STUDENTS BY THE CREW OF PRIVATE BUSES IN DELHI

\*288. SHRI D. THENGARI: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

- (a) whether it is a fact that private bus operators under D.T.U. operation did not allow the use of their buses to D.T.U. pass holder students;
- (b) if so, whether this resulted in a quarrel in September, 1967 between the students of the Pant Polytechnic, Okhla, and the crew of the bus; and
- (c) what action has been taken against the bus operators in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) Under the Agreement executed by the D.T.U. with the private

operators, a provision has been made for the operators to carry pass holders. Penalties have been imposed in cases reported to the Undertaking regarding refusal by the conductors of private buses to carry pass holders.

- (b) Yes.
- (c) The bus in question has been removed from D.T.U. operation and has been black-listed.

DEVELOPMENT OF MINOR PORTS

## \*289. SHRI Z. A. AHMAD : SHRI P. K. KUMARAN :

Will the Minister of TRANSPORT AND SHIPPING be pleased to state the extent of Central assistance so far given to the States for implementing the schemes with regard to the development of minor ports during the Fourth Five Year Plan?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): A statement showing the loans advanced to State Governments during the first year (1966-67) of the Fourth Plan is laid on the Table of the Sabha.

A provision of Rs. 82.10 lakhs exists in the Budget for granting loans for this purpose during the current year (1967-68). Applications for loans for the current year are yet to be received from the State Governments.

## STATEMENT

The following loans were advanced to the State Governments during the first year (1966-67) of the Fourth Five Year Plan for the development of minor ports:

Name of the State				Loan granted (Rs. in lakhs)	
Andhra Prad	esh			4.39	
Madras.				15.38	
Kerala .				25.00	
Mysore				10.39	
Gujarat				26.295	
Maharashtra	ı		,	15.29	
				96:745	